

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH**

O.A No. 060/00392/2014 Date of decision : 08.09.2015

**CORAM: HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J)
 HON'BLE MR. UDAY KUMAR VARMA, MEMBER (A)**

Rackwinder Kaur D/o Shri Ajit Singh and W/o Shri Tejwant Singh, Junior Scientific Officer (Food and Nutrition), Netaji Subhash National Institute of Sports (NSNIS), Patiala, Sports Authority of India, Old Moti Bagh, Patiala and resident of H. No.3, Bindra Colony, Tripuri Road, Patiala.

...APPLICANT

BY ADVOCATE: SH. HARINDER SHARMA.

VERSUS

1. Union of India through Secretary (Sports) to Government of India, Ministry of Youth Affairs and Sports (MYAS), Room No.4, C-Wing, Shastri Bhawan, North Block, New Delhi.
2. Sports Authority of India through its Director General, Jawahar Lal Nehru Stadium Complex (East Gate), 2nd Floor, Lodhi Road, New Delhi.
3. Director Personnel, Sports Authority of India, Jawahar Lal Nehru Stadium Complex (East Gate), 2nd Floor, Lodhi Road, New Delhi.
4. Executive Director (Academics), Netaji Subhash National Institute of Sports (NSNIS); Patiala (Punjab).
5. Ms. Pooja Gaur, 16-B Block, Shri Ganganagar-335001 (Rajasthan).

...RESPONDENTS

BY ADVOCATE: NONE.

ORDER (ORAL)

HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J):-

1. Heard.
2. After arguing for some time, the learned counsel for the applicant seeks permission to withdraw the present O.A on the premises that he will seek information from the concerned respondents about the criteria of selection and marks secured by the applicant. He also prayed that he may also be given liberty to challenge the action of the respondents if they decide to fill up the vacancy by replacing the applicant by another contractual employee. He submitted that he has not been able to secure to indicate that the authorities have advertised the post but if any cause of action arises against him, then he may be given liberty to avail the appropriate remedy before court of law, as per rules and law.
3. Ordered accordingly.

[Signature]
(SANJEEV KAUSHIK)
MEMBER (J)

[Signature]
(UDAY KUMAR VARMA)
MEMBER (A)

Dated: 08.09.2015

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